

Second Unit of Bharat Electronics Limited

629. SHRI D. C. SHARMA:
SHRI BENI SHANKER
SHARMA:

Will the Minister of DEFENCE be pleased to state:

(a) whether any decision has been taken on the location of the second unit of Bharat Electronics Limited for manufacture of electronic equipment;

(b) if so, the details thereof; and

(c) the steps being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). No Sir. The matter is still under consideration.

Shortfall in 1967-68 Plan Target

630. SHRI K. M. ABRAHAM:
SHRI MOHAMMAD ISMAIL:
SHRI A. K. GOPALAN:
SHRI K. RAMANI:
SHRI RAGHUVIR SINGH
SHASTRI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there has been a shortfall in the Plan target during 1967-68;

(b) if so, the extent of the shortfall and reasons therefor;

(c) whether the Planning Commission have made any assessment of the shortfall; and

(d) if so, the findings thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (d). A detailed review, which will include the required information, will be given in the Annual Progress Re-

port for 1967-68, and will be laid on the Table of the House when ready. The progress during the year 1967-68 has been reviewed, to the extent possible, in the document on the Annual Plan, 1968-69, which is currently under print and will be shortly laid on the Table of the House.

Military Bases in Indian Ocean

631. SHRI VASUDEVAN NAIR:
SHRI INDRAJIT GUPTA:
SHRIMATI TARKESHWARI
SINHA:
SHRI JUGAL MONDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact the U.K. and U.S.A. are going ahead with their plan to set up a chain of military bases in Indian Ocean despite India's protest against the plan; and

(b) if so, the further steps which Government propose to take to see that the Indian Ocean area is kept free from military bases?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). Both the Governments of the U.K. and U.S.A. have denied this, and in November 1967, the British Government announced that they had decided to drop their plans at Aldabra as a post-devaluation measure.

Government has expressed to the British Government from time to time its concern in regard to their reported plans and is also in touch with various countries interested in this matter. The situation is kept under constant review.

Talks with Nagas

632. SHRI GEORGE FERNANDES:
SHRI S. M. BANERJEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government still propose to continue their talks with the Naga hostiles in the light of the many truce violations indulged in by the Naga rebels;

(b) if so, with what purpose;

(c) whether it is a fact that the Chief Minister of Nagaland has expressed his opposition to the continuance of any more parleys with the rebel Nagas; and

(d) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRI-MATI INDIRA GANDHI): (a) There is no proposal to hold talks with the Underground at present.

(b) to (d). Do not arise.

Collaboration between Nagas and China and Pakistan

633. SHRI GEORGE FERNANDES:
SHRI YAJNA DATT SHARMA:
SHRI R. K. SINHA:
SHRI SITARAM KESRI:
SHRI M. L. SONDHI:
SHRI HEM RAJ:
SHRI B. K. DASCHOW-DHURY:
SHRI C. K. BHATTACHARYYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have information about closer collaboration between the Naga hostiles and China and Pakistan in recent months;

(b) whether protests have been lodged with the Chinese and Pakistani Governments against their interference in India's internal affairs;

(c) if so, to what effect; and

(d) if not, why?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) to (d). A protest was lodged with the Government of the Peoples' Republic of China on 19th June, 1968. No reply from the Government of the Peoples' Republic of China has been received so far.

As for Pakistan, the House was informed on 8th May earlier this year in response to Unstarred Question No. 10110 that a protest was lodged with the Government of Pakistan on 16 August, 1967 and that the Government of Pakistan had denied the charges.

Pak. Military Strength

634. SHRI GEORGE FERNANDES:
SHRI KANWAR LAL GUPTA:
SHRI T. P. SHAH:
SHRI H. AJMAL KHAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have made an assessment of Pakistan's overall military strength in the light of her acquiring newer and more sophisticated weapons from the western countries and from China;

(b) if so, how it compares with the position that prevailed during the 1965 conflict with Pakistan;

(c) whether it is a fact that the U.S.S.R. has been selling military hardware to Pakistan in recent months; and

(d) if so, whether Government have made representations to the Government of U.S.S.R. of the adverse effects of such sale on the delicate military situation on the sub-continent?